

SL. No.12

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 28.06.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	Company Petition/66/2023
<b>NAME OF THE COMPANY</b>	
<b>NAME OF THE PETITIONER(S)</b>	Vipanchi Builders and Developers Pvt Ltd
<b>NAME OF THE RESPONDENT(S)</b>	RoC, Telangana
<b>UNDER SECTION</b>	441

**ORDER**

Due to internet connectivity issues, **matter is adjourned to 19.07.2024.**

**SD/-**  
**MEMBER (T)**

**SD/-**  
**MEMBER (J)**